HARYANA VIDHAN SABHA

REPORT OF COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES (2018-2019)

(THIRTEENTH VIDHAN SABHA) FORTY SECOND REPORT

ON

Reservation/representation of Scheduled Castes, Scheduled Tribes and Backward Classes in various departments and action taken by the Government on the recommendations contained in its Forty first Report



Presented to the Haryana Vidhan Sabha on 27th February, 2019
HARYANA VIDHAN SABHA SECRETARIAT,
CHANDIGARH

2019

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COMPOSITION OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBE AND BACKWARD CLASSES FOR THE YEAR 2018 2019

CHAIRPERSON

1	Shri Balwant Singh M L A	Chairperson
MEMBERS		
2	Smt Kıran Choudhry MLA	Member
3	Shrı Pırthı Sıngh MLA	Member
4	Smt Bimla Chaudhary MLA	Member
5	Shrı Kulwant Ram Bazıgar M L A	Member
6	Shrı Bıshamber Sıngh Balmıkı M L A	Member
7	Shrı Rajdeep Sıngh Phogat M L A	Member
8	Shrı Balkaur Sıngh Kalanwalı M L A	Member
9	Shri Rahish Khan M L A	Member

SECRETARIAT

- 1 Shri Rajender Kumar Nandal Secretary
- 2 Shri Kanwar Singh Under Secretary

The Committee was constituted weef 24th April 2018 vide Haryana Vidhan Sabha Secretariat Notification No HVS Wel SC ST & BC/1/2018 19/33 dated 25th April 2018

INTRODUCTION

I Balwant Singh Chairperson of the Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes having been authorized by the Committee in this behalf present this Report on the reservation/representation of Tourism Department & Development & Panchayats Department implementation of various departments and action taken by the Government on the recommendations as contained in its Fortieth first Report of the Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes

The Committee examined the Administrative Secretaries of various Departments referred to in the Report Accordingly the Report is based on the replies furnished by the departments/autonomous bodies explanations and clarifications received during deliberations and further observations/recommendations made by the Committee in this behalf The paragraph (s) recommendations which have not been included in this Report have been dropped/disposed off by the Committee after fully satisfying themselves from the reply of concerned departments

A brief record of the proceedings of each meeting has been kept separately in the Haryana Vidhan Sabha Secretariat

The Committee wishes to express their thanks to the Administrative Secretaries of Departments referred to in the Report and their representatives who appeared before the Committee for oral examination in regard to the reservation/representation of Scheduled Castes Scheduled Tribes and Backward Classes in the respective Department/autonomous body and implementation of Governments Scheme for Welfare of Scheduled Castes Scheduled Tribes and Backward Classes

The Committee is thankful for the whole hearted and unstinted co operation extended by the Secretary/Under Secretary and his staff

Dated Chandigarh The 13th February 2019

BALWANT SINGH CHAIRPFRSON

REPORT

The Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes for the year 2018 2019 was constituted on 24th April 2018 by the Hon ble Speaker authorized by the House on a motion passed by the Haryana Vidhan Sabha in its sitting held on 6th March 2018 for nominating the Members of the Committee and also for appointing the Chairperson of the said Committee

Shri Balwant Singh M L A was appointed as Chairperson of the Committee by the Hon ble Speaker

The Committee held 67 sittings till the date of finalization of the Report

The first meeting of the Committee held on 2nd May 2018 was addressed by the Under Secretary who explained the scope and functions of the Committee in detail. The Chairperson while thanking the Hon ble Speaker for nominating him as the Chairperson of the Committee and also assured that with the cooperation of the other Members, the Committee will work for improving the lot of down trodden sections of the society

The Committee selected the following Departments for examination during the Year 2018 2019

- 1 Tourism Department
- 2 Development & Panchayats Department

The Committee also examined the recommendations/observations given in the previous reports in respect of following departments

- (1) Urban Development (Local Bodies) Department
- (11) Haryana State Electricity Board
- (111) Haryana Shehari Vikas Pradhikaran (HSVP)
- (iv) Police (Home) Department
- (v) Industrial Training and Vocational Education Department
- (vi) Public Works (B&R) Department
- (vii) Haryana State Co operative Supply and Marketing Federation Limited
- (viii) Education Department
- (1x) Public Health Engineering Department and
- (x) Forest Department

The Committee decided that material already received from the Department may be placed before the Committee and the material information if any required for the use of the Committee may also be called from the concerned Departments

TOURISM DEPARTMENT

The Committee vide its letter dated 11th May 2018 asked the Additional Chief Secretary to Government Haryana Tourism Department for supplying a statement showing the reservation/representation of Scheduled Castes Scheduled Tribes and Backward Classes in Tourism Department for the year 2016 17 & 2017 18 as stood on 31st March 2018 within a fortnight in the prescribed Performa

The Department supplied the reply vide latter dated 11th June 2018 the Committee scrutinized the reply and was not satisfied with the reply and thereafter the department supplied the reply dully amended on 8th January 2019 The Committee orally examined the representative of department and the Committee was also satisfied with the reply

The departmental representative assured the Committee during oral examination that the directions to the Corporations under the Tourism department will be issued to supplies the reply but not supplied the reply by the Tourism Corporations till the finalization of report

DEVELOPMENT & PANCHAYATS DEPARTMENT

The Committee vide its letter dated 8th May 2018 asked the Principal Secretary to Government Haryana, Development & Panchayats Department for supplying a statement showing the reservation/representation of Scheduled Castes Scheduled Tribes and Backward Classes in Development & Panchayat Department, for the year 2016 17 & 2017 18 as stood on 31st March 2018 within a fortnight in the prescribed Performa But the Department did not supplied the requisite material in time

The reminders were also issued to the Department for supplying the required information but the Committee is constrained to point out that the department did not supplied the required information

The representative of department submitted the incomplete reply on dated 27th November 2018 on the day the Committee orally examined. The Committee also observed that neither reply has been submitted in proper form nor submitted the complete reply by the Department During the course of oral examination the representative of the Department regretted to the Committee on non supply of complete information.

However the Department has informed the Committee in respect of procedure to fill up the backlog of posts. Then the Committee asked the Department to supply its complete reply in proper form by showing the categories wise filled up and vacant posts. The Department agreed to supply the information in next month

The Committee also desired to take necessary action against the officials responsible for not submitting the reply in time and the Department ensured the Committee that the explanation will be called of the responsible officials

The Department supplied the reply on 30 01 2019 the Committee scrutinized the reply. The Committee further recommended that short fall of Scheduled Castes & Backward Classes category may be filled up by promotion or direct recruitment immediately so that backlog may be completed.

POWER DEPARTMENT

IMPLEMENTATION OF HARYANA STATE ELECTRICITY BOARD (13th REPORT 1987-88)

The Committee orally examined in its meetings held on 16th May 2018 & 27th June 2018 the Additional Chief Secretary to Government Haryana Power Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 16th May 2018 & 27th June 2018 the Department submitted the reply regarding implementation of recommendations/observations made by the Committee in its 41st Report and scrutinized the same

After going through the reply given by the wings (HPGCL HVPNL UHBVNL & DHBVNL) Power department the Committee was satisfied with the reply and decided to drop all the proceedings/observations/recommendations made by the Committee in its 13th Report 1987 88 contained in 41st Report

IMPLEMENTATION OF TOWN AND COUNTARY PLANNING DEPARTMENT UNDER THE HARYANA SHEHARI VIKAS PRADHIKARAN DFPARTMENT (HSVP)

OLD NAME AS HARYANA URBAN DEVELOPMENT AUTHORITY (14TH REPORT 1988-89)

The Committee orally examined in its meetings held on 6th June 2018 & 4th July 2018 the Principal Secretary to Government Haryana Town and Country Planning Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 6th June 2018 & 4th July 2018 the Department submitted the reply regarding implementation of recommendations/observations made by the Committee in its 41st Report and scrutinized the same

After going through the reply given by the Town and Country Planning Department the Committee was satisfied with the reply and decided to drop all the proceedings/ observations/recommendations made by the Committee in its 14th Report 1988 89 contained in 41st Report

URBAN LOCAL BODIES DEPARTMENT

IMPLEMENTATION OF URBAN DEVELOPMENT DEPARTMENT (LOCAL BODIES) (11TH REPORT 1985 86)

The Committee orally examined in its meetings held on 25th July 2018 & 14th November 2018 the Additional Chief Secretary to Government Haryana Urban Local Bodies Department in respect of implementation of observations/ recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 25th July 2018 & 14th November 2018 the Department submitted the reply regarding implementation of recommendations/observations made by the Committee in its 41st Report and scrutinized the same

After going through the reply given by the Urban Local Bodies Department the Committee was satisfied with the reply and decided to drop all the proceedings/observations/recommendations made by the Committee in its 11th Report 1985 86 contained in 41st Report

EDUCATION DEPARTMENT

IMPLEMENTATION OF EDUCATION DEPARTMENT (32nd REPORT 2008-2009)

The Committee orally examined in its meetings held on 25th July 2018 &14th November 2018 the Additional Chief Secretary to Government Haryana Education Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

The Department supplied the reply regarding implementation of recommendations/observations made by the Committee in its 41^{st} Report and scrutinized the same

After going through the reply given by the Secondary Education Department the Committee was satisfied with the reply and decided to drop all the proceedings/observations/recommendations made by the Committee in its 32nd Report 2008 2009 contained in 41st Report

COOPERATION DEPARTMENT

IMPLEMENTATION OF THE HARYANA STATE COOPERTIVE SUPPLY AND MARKETING FEDERATION LIMITED (17th REPORT 1991-92)

The Committee orally examined in its meeting held on 19th September 2018 the Additional Chief Secretary to Government Haryana Cooperation Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 19th September 2018 the Department submitted the reply regarding implementation of recommendations/observations made by the Committee in its 41st Report and scrutinized the same

After going through the reply given by the Cooperation Department, the Committee was satisfied with the reply and decided to drop all the proceedings/observations/recommendations made by the Committee in its 17th Report 1991 92 Contained in 41st Report

FOREST DEPARTMENT

IMPLEMENTATION OF FOREST DEPARTMENT (39th REPORT 2015 16)

The Committee orally examined in its meeting held on 19th September 2018 the Additional Chief Secretary to Government Haryana Forest Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 17th September 2018 the Department submitted the reply regarding implementation of recommendations/observations made by the Committee in its 41st Report and scrutinized the same

After going through the reply given by the Forest Department the Committee was satisfied with the reply and decided to drop all the proceedings/observations/ recommendations made by the Committee in its 39th Report 2015 16 contained in 41st Report

INDUSTRIAL TRAINING AND VOCATIONAL EDUCATION DEPARTMENT IMPLEMENTATION OF INDUSTRIAL TRAINING AND VOCATIONAL EDUCATION DEPARTMENT (15th REPORT 1989-90)

The Committee orally examined in its meeting held on 14th November 2018 the Additional Chief Secretary to Government Haryana Skill Development & Industrial Training Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 14th November 2018, the Department submitted the reply regarding implementation of recommendations/observations made by the Committee in its 41st Report and scrutinized the same

After going_through the reply given by the Skill Development & Industrial Training Department the Committee was satisfied with the reply and decided to drop all the proceeding/observations/recommendations made by the Committee in its 15th Report 1989 90 contained in 41st Report

PUBLIC HEALTH ENGINEERING DEPARTMENT

IMPLEMENTATION OF PUBLIC HEALTH ENGINEERING DEPARTMENT (39th REPORT 2015-16)

The Committee orally examined in its meeting held on 9th January 2019 the Principal Secretary to Government Haryana Public Health Engineering Department, in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

The Department supplied the reply regarding implementation of recommendations/observations made by the Committee in its 41st Report and scrutinized the same

After going through the reply given by the Public Health Engineering Department the Committee was satisfied with the reply and decided to drop all the proceedings/observations/recommendations made by the Committee in its 39th Report 2015 16 contained in 41st Report

POLICE (HOME) DEPARTMENT

IMPLEMENTATION OF POLICE (HOME) DEPARTMENT (14th REPORT 1988 89)

The Committee orally examined in its meeting held on 9th January 2019 the Additional Chief Secretary to Government Haryana Home Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 9^{th} January 2019 the representatives of department assured the committee that they will submit the reply within 21 days but have not supplied the reply till the finalization of report

So the recommendations/observations of the Committee given in 14th Report 1988 89 contained in 41st Report against the Home Department are still outstanding till the finalization of report

POLICE (Home) DEPARTMENT (14th Report 1988 89)

	MANAGEMENTARIN	Accommendations of the Committee	Action taken by the Government	Further observation
				of the Committee
			2	C.
Cadre repres Sched	Cadre wise strength/ follo representation of scheduled Castes abou	The Department gave the following figures about the total number of employees as also about the total number of es —		No reply has been received The Committee has desired that the latest position be sent to Committee at the earliest
Class	Total Number of Employees	Total Number of Scheduled Castes employees		
1 11 17	130 27 20 488 1 185	1 2 1173 412		

The department informed the Committee that after the laying down of reservation policy by the Government with effect from 9th February 1979 the strength of following categories of posts were created/filled up from 9th February 1979 to

		-		
31st Mar	31st March 1988			
Class	Through direct recruitment	direct int	By promotion	otion
	Total	Scheduled Total Castes	Total	Scheduled Castes
	19	5	4	2
II	6	-	139	5
III	7 588	1 531	3 365	511
7	909	152		1

In view of the above figures, the Committee observed that there is shortfall in the department in different cadres of posts and in different groups, although the department is taking effective steps to recoup the shortfall, yet the Committee recommended that the department should make more efforts and amend the Service Rules for various categories of posts if necessary, so that the shortfall could be recouped to the maximum possible extents. The Committee further recommended that the latest position be also intimated to the Committee.

PUBLIC WORKS (B&R) DEPARTMENT

IMPLEMENTATION OF PUBLIC WORKS (B&R) DEPARTMENT (16th REPORT 1990 91)

The Committee orally examined in its meeting held on 9th January 2019 the Additional Chief Secretary to Government Haryana Public Works (B&R) Department in respect of implementation of observations/recommendations of the Committee contained in its 41st Report

During the oral examination of the departmental representatives on dated 9th January 2019 the representatives of department assured the committee that they will submit the reply within 15 days but not supplied the reply till the finalization of report

So the recommendations/observations of the Committee given in 16th Report 1990 91 contained in 41st Report against the Public Works (B&R) Department are still outstanding till the finalization of report

PUBLIC WORKS (B&R) DEPARTMENT (16th Report 1990 91)

Further observation of the	Committee	3
Action taken by the Government	Committee	2
Recommendations of the Committee Action taken		

Filling up of In.

The department gave information by way of written reply about the posts lying vacant in the department

The Committee recommended that steps should be taken to fill up the vacant posts at the earliest under intimation to the Committee

A meeting under the Chairmanship of Prinoipal Secretary to CM Haryana was held on 13 3 2009 wherein it was decided that both cadre of Class 1 & Class II Assistant Executive Engineers/ Assistant

The Committee has desired that the latest position be sent to the Committee at the

earliest

Engineer should be merged into one cadre and there should be no separate recruitment for Class I Accordingly the Secretary Haryana Public Service Commission

vide Engineer in Chief memo No 2425/El dated 19 03 2009 was requested that for the present no further action on the requisitions of 15 Nos AEEs sent by the Government be taken till the receipt of final decision/approval of Chief Secretary to Government Haryana in this regard

Haryana Public Service Commission has not advertised the posts of AEEs and kept the same pending in view of the above directions Since all the posts of Assistant Executive Engineers are vacant there is no backlog in the cadre of Assistant Executive Engineers

The requisition has already been sent to CS to Govt Haryana vide T/O No 209/EIII dated 06 11 13

GENERAL RECOMMENDATION OF THE COMMITTEE

During the year 2018 19 while examining the various Departments Home Department and Public Works (B&R) Department not submitted their reply and some departments submit their reply very late inspite of reminders issued by the Haryana Vidhan Sabha Secretariat as a matter of result the work of the committee remained delayed. The Chief Secretary to Government Haryana has already issued instructions to all departments with regard thereto. The Committee therefore has recommended that the Chief Secretary to Government. Haryana may again take up the matter with the Administrative Secretaries to send the replies in time to this Secretariat in future.

IMPLEMENTATION OF RECOMMENDATIONS/OBSERVATIONS AS CONTAINED IN ITS 41st REPORT

The Committee scrutinized the replies submitted by the Departments and the action taken on the recommendations/observations of the Committee as contained in its $11^{th} \ 13^{th} \ 14^{th} \ 15^{th} \ 16^{th} \ 17^{th} \ 23^{rd} \ 25^{th} \ 32^{nd}$ and 39^{th} Reports The Committee noticed that in case where replies were not received from the Government and information was not expedited by the Government the Government was reminded by the Haryana Vidhan Sabha Secretariat The Committee also orally examined the representative of the Government/concerned department/autonomous bodies for not expediting the required information with regard to the action taken on the recommendations of the Committee

The recommendations/observations in respect of 14th & 16th reports regarding Home Department & Public Works (B&R) Department are still outstanding which are shown on the 12 & 15 pages alongwith further observations of the Committee for implementation

Procedure for dealing with implementation of the recommendations/ observations of the Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes

- (a) After a Report is presented to the Haryana Vidhan Sabha, copies thereof will be forwarded by the Secretary Haryana Vidhan Sabha directly to the Administrative Secretaries concerned with the subject matter of the Report
- (b) The Administrative Secretaries concerned with the subject matter of the Report will consider the recommendation of the Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes a copy of the letter being endorsed to the Head of Department concerned simultaneously General recommendation will be dealt within the Welfare of Scheduled Castes and Backward Classes Department
- (c) The Heads of Department concerned shall furnish their comments on the recommendations of the Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes of the Administrative Secretary concerned on receipt of the Report of the Committee
- (d) The Administrative Department concerned will then take immediate steps for the implementation of the recommendations of the Committee concerning it. It will take the case to the Minister Incharge of the Department of the Council of Ministers as the case may be
- (e) The case in which the Administrative Department does not agree with the recommendations of the Committee will be forwarded to the Secretary Haryana Vidhan Sabha with detailed reasons for comments Then Secretary Haryana Vidhan Sabha will forward these comments to the Department of Welfare of Scheduled Castes and Backward Classes to examine such cases and offer their comments
- (f) The Administrative Department will then take immediate steps for arriving at a decision in such cases to the Minister Incharge of the Department or to the Council of Ministers if necessary for incorporating in the Memorandum for the Council the view of the Department of Welfare of Scheduled Castes and Backward Classes
- (g) After a decision has been taken at the appropriate level the same will be communicated to the Secretary Haryana Vidhan Sabha by the Administrative Department with a copy to the Commissioner and Secretary to Govt Haryana Welfare of Scheduled Castes and Backward Classes Department
- (h) Cases involving disciplinary action and financial and other irregularities should be placed before the Minister concerned or the Council of Ministers as the case may be even though the recommendations of the Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes is proposed to be accepted The cases involving financial irregularities will invariably be decided in consultation with the Finance Department

(i) The Secretary Haryana Vidhan Sabha will prepare statement showing the action taken on the Report of the Committee and place it before the Committee Further comments of the Committee if any will be communicated to the Administrative Secretaries to the Government of Haryana for necessary action

The Vidhan Sabha Secretariat will maintain a list of outstanding recommendations of Committee on the Welfare of Scheduled Castes Scheduled Tribes and Backward Classes and periodically remind the Department concerned A half yearly report ending on 30th June and 31st December will be furnished by the 15th July and 15th January to the Director Welfare of Scheduled Castes and Backward Classes Department by the Head of Departments/Administrative Secretaries about the implementation of the recommendation of the Committee Every effort should be made by the Administrative Secretaries/Head of Department to expedite the action on the recommendations/observations of the Committee and this work should be treated as a general rule on Top Priority basis

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